

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). A few complaints have been received by the Delhi Administration and are being examined by them.

(c) No, Sir.

Modernization of Bullock Carts

1034. SHRI G. Y. KRISHNAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) whether Government propose to modernise the bullock carts with rubber tyres and existing wooden wheel;

(b) whether the country has surplus rubber production; and

(c) if so, the policy of Government to utilise the surplus rubber to manufacture rubber tyres for the benefit of the poor farmers in the country?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to

The information is being collected and will be laid on the Table of the House by the concerned Ministry.

Cases of Excess over Yardsticks provided for Government Accommodation for Ministers

1035. SHRI A. BALA PAJANOR: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) expenditure incurred or proposed to be incurred in respect of alterations, additions, renovations, furnishings, distempering etc. in the Government accommodations for Cabinet Ministers and functionaries of equal rank since the last two months;

(b) break-up of the above expenditure according to each individual Minister;

(c) the yardsticks in force in this regard and the extent to which yardsticks have been followed; and

(d) cases of excess over yardsticks and reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). As in the statement laid on the Table of the Sabha. [Placed in Library. See No. LT-405/77].

(c) and (d). There is a yardstick only for the free supply of furniture, furnishing and electrical appliances like airconditioning, water-coolers, geysers, refrigerators etc. This is as follows:—

1. Ministers (whether of Cabinet rank or otherwise:	Rs. 38,500
2. Deputy Minister	Rs. 22,500
3. Speaker, Lok Sabha	Rs. 38,500
4. Dy. Speaker, Lok Sabha	Rs. 38,500
5. Dy. Chairman, Rajya Sabha	Rs. 38,500
6. Members of the Planning Commission	Rs. 38,500
7. Chief Justice of the Supreme Court of India	Rs. 38,500
8. Judges of the Supreme Court	Rs. 30,000

The yardstick has not been exceeded so far as free supply is concerned. There is a provision for charging rent whenever anybody wants any furniture, furnishing in excess of the yardstick for free supply. Only Justice A. C. Gupta had been supplied at his request, furniture/furnishing worth Rs. 1647/- in excess of Rs. 30,000/- fixed for Judges of the Supreme Court of India. For this, Shri Gupta is paying hire charges plus the departmental charges on the cost of the items supplied in excess.